REPORT ON THE MID-TERM GENERAL ELECTIONS IN INDIA, 1968-69.

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GO-VINDA MENON): Sir, I beg to lay on the Table a copy of the Report on the Mid-term General Elections in India, 1968-69 (Volume I—General). [Placed ia Library. See No. LT-3248/70].

**ELECTORS** THE REGISTRATION OF (AMENDMENT) RULES, 1970

SHRI P. GOVINDA MENON: Sir I also beg to lay on the Table a copy of the Ministry of Law (Legislative Department) Notification S.O. No. 1033, dated the 12th March, 1970 (in English and Hindi), publishing the Registration of Electors (Amendment) Rules, 1970, under sub-section (3) of section 28 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-3188/70.]

ANNUAL REPORT OF THE DEVELOPMENT LEATHER COUNCIL FOR LEATHER AND GOODS INDUSTRIES FOR THE YEAR 31ST MARCH, 1969

MINISTER DEPUTY THE THE MINISTRY OF INDUSTRIAL INTERNAL DEVELOPMENT, TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): Sir, I beg to lay on the Table, under sub-section (4) of section 7 of the Regula-Industries (Development and tion) Act, 1951, a copy of the Annual Report of the Development Council for Leather and Leather Goods Industries for the year ending the 31st March, 1969. [Placed in Library. See No. LT-3249/70].

RESULT RE. OF STATEMENT FLOATED BY MARKET LOAN THE GOVERNMENT OF INDIA IN APRIL, 1970

STATE IN THE MINISTER OF **FINANCE** OF MINISTRY (SHRI P. C. SETHI): Sir, I beg to lay on the Table a statement (in English and Hindi) indicating the Result of Market Loan Floated by the Government of India in April, 1970.

STATEMENT RE. THE PREPARA-TORY MEETING OF NON-ALIGN-ED COUNTRIES HELD IN DAR-ES-SALAAM IN APRIL, 1970

on Public undertaking

(1969-70)

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL (SHRI **FAIRS** SURENDRA PAL SINGH): Sir, I beg to lay on the Table a statement (in English and Hindi) on the Preparatory Meeting of Non-Aligned Countries held in Dar-es-Salaam in April, 1970. [Placed in Library. See No. LT-3655/70.]

SHRI BHUPESH GUPTA (West Bengal): Sir, we have not seen the statement. I would request you to kindly provide for discussion on statement and on the non-aligned Conference that took place in Dar-es-Salaam.

श्री सन्दर सिंह भंडारी (राजस्थान) : श्री भूपेश गप्त की मांग का मै भी समर्थन करता हं ।

MR. CHAIRMAN: You give a motion . . .

विपक्ष के नेता (श्री श्यामनव्दन मिश्र): चिक इन्टरनेशनल सिच्एशन पर बहस इसके बारे में निर्णय हो चुका है, इसलिये हम उस पर बहस के दौरान दारेस्सलाम के बारे में विचार कर सकेंगे। It has already been decided in the last session that during the current session there would be discussion on the international situation. That will include this.

MR. CHAIRMAN: I have already received notice of this.

REPORTS OF THE COMMITTEE PUBLIC ON **UNDERTAKINGS** (1969-70)

**PATTANAYAK** C. (Orissa): Sir, I beg to lay on the Table a copy of the Sixtieth Report of on Public Undertakings Committee (1969-70) on action taken by Government on the recommendations contained in the Eighth Report of the Committee on Public Undertakings (1967-68) on Hindustan Aeronautics Limited.